

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 09/2021-22 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 23.12.2021 at Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. **Total 210 applications were considered by the IMWG , out of which total 50 cases were approved (out of which 24 approved on *post-facto* basis, 15 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 11 applications approved subject to clear and unconditional NOC of one IMWG members). 05 applications have been dropped and 04 applications have been rejected by IMWG members from the agenda. The remaining 151 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.**

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:


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Ministry of Commerce & Industry

PART – A: Details of Applications

S. No.	Applicant Name	Application No.	Decision in IMWG meeting no. 09 Dated 23.12.2021
1.	M/s DYNA BIOTECH,PUNE	01/21/089/50542/AM 21	Dropped
2.	M/s INDO AMINES LIMITED,DOMBIVLI, MAHARASHTRA	158786AM22	Deferred

3.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	160018AM22	Deferred
4.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	167947AM22	Deferred
5.	M/s INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI,MAHARASHTRA	171110AM22	Deferred
6.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED,DELHI	172263AM22	Deferred
7.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172312AM22	Deferred
8.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172315AM22	Deferred
9.	M/s ROLEX LOGISTICS PRIVATE LIMITED,	172612AM22	Deferred
10.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172614AM22	Deferred
11.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	172809AM22	Post Facto Approval
12.	M/s BALAJI AMINES LIMITED, SOLAPUR,	174441AM22	Dropped
13.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	174555AM22	Rejected by IMWG members
14.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	175041AM22	Rejected by IMWG members
15.	M/s SOLARINDUSTRIES INDIALIMITED, Nagpur	176552AM22	Rejected by IMWG members
16.	M/s SOLAR INDUSTRIES INDIA LIMITED, Nagpur	178108AM22	Rejected by IMWG members
17.	M/s INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI	179449AM22	Deferred
18.	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA	179922AM22	Approved
19.	M/s INDO-MIM PRIVATE LIMITED, Bangalore	182613AM22	Deferred
20.	M/s ROLEX LOGISTICS PRIVATE LIMITED,KARNATAKA	184107AM22	Deferred
21.	M/s ROLEX LOGISTICS PRIVATE LIMITED,KARNATAKA	184105AM22	Deferred
22.	M/s NVIDIA GRAPHICS PRIVATE LIMITED,KARNATAKA	185552AM22	Post Facto Approval
23.	M/s J. B. M. ENTERPRISES,MAHARASHTRA	186191AM22	Deferred
24.	M/s L&T VALVES LIMITED,MAHARASHTRA	188681AM22	Post Facto Approval
25.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED	190076AM22	Deferred
26.	M/s IDEAFORGE TECHNOLOGY PVT. LTD.	190099AM22	Deferred
27.	M/s CALIMARA MATTERS PRIVATE LIMITED,MAHARASHTRA	190213AM22	Post Facto Approval
28.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	192486AM22	Deferred


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29.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	193303AM22	Deferred
30.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED	194134AM22	Deferred
31.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194608AM22	Deferred
32.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194611AM22	Deferred
33.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	194613AM22	Deferred
34.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194650AM22	Deferred
35.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194652AM22	Deferred
36.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194654AM22	Deferred
37.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194746AM22	Deferred
38.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194748AM22	Deferred
39.	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED, GUJARAT	202880AM22	Approved
40.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED, KARNATAKA	203384AM22	Post Facto approval.
41.	M/s ALCATEL-LUCENT INDIA LIMITED	204185AM22	Deferred
42.	M/s AKAY INDUSTRIES PVT. LTD.	204676AM22	Approved
43.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	206422AM2	Post Facto approval.
44.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	206699AM22	Post Facto approval.
45.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	206714AM22	Post Facto approval.

46.	M/s HRS PROCESS SYSTEMS LIMITED	207905AM22	Post Facto approval.
47.	M/s ITOCHU INDIA PRIVATE LIMITED, HARYANA HQRSCMTAPPLY00	208115AM22	Deferred
48.	M/s GRAPHITEINDIA LIMITED, WEST BENGALH	208250AM22	Post Facto approval.
49.	M/s CNC TECHNICS PVT LTD, Hyderabad	208482AM22	Approved
50.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	208558AM22	Approved
51.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208809AM22	Deferred
52.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208820AM22	Deferred
53.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208826AM22	Deferred
54.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208829AM22	Deferred
55.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208841AM22	Deferred
56.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208850AM22	Deferred


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57.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208860AM22	Deferred
58.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208881AM22	Deferred
59.	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	208894AM22	Deferred
60.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED	211029AM22	Deferred
61.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED ,Pune	211051AM22	Deferred
62.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED, MAHARASHTRA	211151AM22	Post Facto Approval.
63.	M/s ROLEX LOGISTICS PRIVATE LIMITED,KARNATAKA	211231AM22	Deferred
64.	M/s SL DRUGS AND PHARMACEUTICALS, TELANGANA	211443AM22	Approved subject to NOC/ Clearance from one agency
65.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	211817AM22	Deferred
66.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED, PUNE	212109AM22	Deferred
67.	M/s ORGANO CHEMICAL INDUSTRIES, MUMBAI	212846AM22	Post Facto Approval.
68.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED ,MUMBAI	214260AM22	Post Facto Approval.
69.	M/s IDEAForge TECHNOLOGY PVT. LTD, MUMBAI	214838AM22	Deferred
70.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	217014AM22	Approved
71.	M/s CALIMARA MATTERS PRIVATE LIMITED	217582AM22	Deferred
72.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	217890AM22	Post Facto Approval.
73.	M/s BALAJI AMINES LIMITED	218511AM22	Approved subject to NOC/ Clearance from one agency
74.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	218688AM22	Approved subject to NOC/ Clearance from one agency
75.	M/s MEDILUX LABORATORIES PVT LTD	218712AM22	Approved
76.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED, TAMIL NADU	218765AM22	Approved
77.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED	218787AM22	Deferred
78.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	218834AM22	Deferred
79.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED	219980AM22	Post Facto Approval.
80.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221161AM22	Deferred
81.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221236AM22	Post Facto Approval.
82.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221314AM22	Deferred


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83.	M/s VEHERE INTERACTIVE PVT LTD	222057AM22	Post Facto Approval.
84.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	222260AM22	Deferred
85.	M/s AKAY INDUSTRIES PRIVATE LIMITED, MUMBAI, MAHARASHTRA	222284AM22	Post Facto Approval.
86.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED, Ahmedabad	222292AM22	Deferred
87.	M/s GRAPHITE INDIA LIMITED, KOLKATA	223818AM22	Approved
88.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED	224737AM22	Deferred
89.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED	225091AM22	Deferred
90.	M/s ALKYL AMINES CHEMICALS LIMITED	226725AM22	Approved subject to NOC/ Clearance from one agency
91.	M/s IHMA INDIA LLP	226746AM22	Approved subject to NOC/ Clearance from one agency
92.	M/s GRAPHITE INDIA LIMITED	228212AM22	Post Facto Approval.
93.	M/s BOEING INDIA PRIVATE LIMITED	229613AM22	Deferred
94.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	229685AM22	Post Facto Approval.
95.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	229722AM22	Deferred
96.	M/s STANDARD GLASS LINING TECHNOLOGY PRIVATE LIMITED	236561AM22	Approved subject to NOC/ Clearance from one agency
97.	M/s UPL LIMITED, MAHARASHTRA	239538AM22	Approved subject to NOC/ Clearance from one agency
98.	M/s BALAJI AMINES LIMITED, MAHARASHTRA	239960AM22	Approved subject to NOC/ Clearance from one agency
99.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bangalore	240846AM22	Deferred
100.	M/s SHAMIK MITRA, KOLKATA, W.B.	240917AM22	Deferred
101.	M/s BHAGWATI ORGANICS PVT. LTD, GUJARAT	240970AM22	Deferred
102.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED, MAHARASHTRA	241152AM22	Post Facto Approval.
103.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED, MAHARASHTRA	241224AM22	Post Facto Approval.
104.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	241295AM22	Deferred
105.	M/s DOOARS BATTERY, WEST BENGAL	243831AM22	Deferred


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106.	M/s SHAKTI MOTOR COMPANY, WEST BENGAL	244316AM22	Deferred
107.	M/s ALKYL AMINES CHEMICALS LIMITED, MAHARASHTRA	245552AM22	Approved subject to NOC/ Clearance from one agency
108.	M/s VISHAL STEEL (INDIA), MAHARASHTRA	245636AM22	Deferred
109.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED, KARNATAKA	247356AM220	Deferred
110.	M/s INDUSTRUS AGENCIES, ASSAM	248085AM22	Deferred
111.	M/s INDUSTRIAL TRADE & AGENCIES. ASSAM	248922AM22	Deferred
112.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	250678AM22	Deferred
113.	M/s S N TRADING, WEST BENGAL	250728AM22	Deferred
114.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED, MAHARASHTRA	252955AM22	Approved subject to NOC/ Clearance from one agency
115.	M/s SHREE GANESH CHEMICALS, GUJARAT	253324AM22	Post Facto Approval.
116.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	254950AM22	Deferred
117.	M/s ALCATEL-LUCENT INDIA LIMITED, DELHI	255486AM22	Post Facto Approval.
118.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	255688AM22	Deferred
119.	M/s SPECIALITY PRODUCTS RESEARCH GROUP, MAHARASHTRA	255973AM22	Deferred
120.	M/s ACE MULTI AXES SYSTEMS LIMITED, KARNATAKA	257027AM22	Deferred
121.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	257265AM22	Deferred
122.	M/s L-3 COMMUNICATIONS INDIA PRIVATE LIMITED, KARNATAKA	257296AM22	Deferred
123.	M/s RIDHI ENTERPRISE, WEST BENGAL	257865AM22	Deferred
124.	M/s SGL CARBON INDIA PRIVATE LIMITED, MAHARASHTRA	259026AM22	Deferred.
125.	M/s PUJA HARDWARE AND MACHINERIES, WEST BENGAL	259035AM22	Deferred
126.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX), MAHARASHTRA	259072AM22	Deferred.


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127.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	259144AM22	Deferred
128.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	259146AM22	Deferred
129.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED, KARNATAKA	260266AM22	Deferred
130.	M/s MADRAS FLUORINE PRIVATE LIMITED, TAMIL NADU	261076AM22	Deferred
131.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, KARNATAKA	261881AM22	Deferred
132.	M/s VISWAAT CHEMICALS LIMITED, Mumbai	262430AM22	Post Facto Approval.
133.	M/s COMPUTER VISION WORKS, GUWAHATI	263592AM22	Deferred
134.	M/s NARENDRA EXPLOSIVES LIMITED, DELHI	266399AM	Deferred
135.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED, MAHARASHTRA HQRSCMTAPPLY00	266556AM22	Deferred
136.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, KARNATAKA	266564AM22	Deferred
137.	M/s AKTPL INDIA PRIVATE LIMITED, KARNATAKA	266818AM22	Deferred
138.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MAHARASHTRA	268801AM22	Deferred
139.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED, MAHARASHTRA	269369AM22	Approved subject to NOC/ Clearance from one agency
140.	M/s IDEAFORGE TECHNOLOGY PVT. LTD, MAHARASHTRA	270123AM22	Deferred
141.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	270444AM22	Deferred
142.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX), MAHARASHTRA	270680AM22	Deferred
143.	M/s ALCATEL-LUCENT INDIA LIMITED	270882AM22	Deferred
144.	M/s HLE GLASCOAT LIMITED, GUJARAT	271156AM22	Deferred


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145.	M/s TECHNITHON TECHNOLOGIES PRIVATE LIMITED, MAHARASHTRA	271288AM22	Deferred
146.	M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED, DELHI	271653AM22	Deferred
147.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED, KARNATAKA	272324AM22	Deferred
148.	M/s MAA MACHINARY, ASSAM	272391AM22	Deferred
149.	M/s AMINES AND PLASTICIZERS LIMITED, MAHARASHTRA	272728AM22	Deferred
150.	M/s VINAY SALES CORPORATION, ASSAM	273031AM22	Deferred
151.	M/s NVIDIA GRAPHICS PRIVATE LIMITED	274203AM22	Deferred
152.	M/s IDEAFORGE TECHNOLOGY PVT. LTD.	274608AM22	Deferred
153.	M/s GMM PFAUDLER LIMITED, GUJARAT	274651AM22	Deferred
154.	M/s GMM PFAUDLER LIMITED, GUJARAT	274669AM22	Deferred
155.	M/s GMM PFAUDLER LIMITED, GUJARAT	274693AM22	DROPPED
156.	M/s HLE GLASCOAT LIMITED, GUJARAT	276758AM22	Deferred
157.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, KARNATAKA	277171AM22	Deferred
158.	M/s PRASOL CHEMICALS PRIVATE LIMITED, MAHARASHTRA	277377AM22	Deferred
159.	M/s TRANTER INDIA PRIVATE LIMITED, MAHARASHTRA	278139AM22	Deferred
160.	M/s HLE GLASCOAT LIMITED, GUJARAT	278759AM22	Deferred
161.	M/s GMM PFAUDLER LIMITED, GUJARAT	278795AM22	Deferred


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162.	M/s GMM PFAUDLER LIMITED, GUJARAT	279614AM22.	Deferred
163.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI	280624AM22	Deferred
164.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI	280641AM22	Deferred
165.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED, TAMIL NADU	280673AM22	Deferred
166.	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED, GUJARAT	281112AM22	Deferred
167.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI	281577AM22	Deferred
168.	M/s PERFECT BELTS PRIVATE LIMITED, PUNJAB	281789AM22	Deferred
169.	M/s PVS CHEMICALS, ANDHRA PRADESH	282088AM22	Deferred
170.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, KARNATAKA	282305AM22	Deferred
171.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, KARNATAKA	282347AM22	Deferred
172.	M/s ALKYL AMINES CHEMICALS LIMITED, MAHARASHTRA	283549AM22	Deferred
173.	M/s S N TRADING, WEST BENGAL	283842AM22	Deferred
174.	M/s ALCATEL-LUCENT INDIA LIMITED, DELHI	284078AM22	Deferred
175.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, KARNATAKA	284667AM22	Deferred
176.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED, KARNATAKA	285592AM22	Deferred
177.	M/s UPL LIMITED, MAHARASHTRA	285621AM22	Deferred
178.	M/s IDEAFORGE TECHNOLOGY PVT. LTD, MAHARASHTRA	286011AM22	Deferred
179.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR	286747AM22	Deferred


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	PRIVATE LIMITED, GUJARAT		
180.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI	287586AM22	Deferred
181.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI	287657AM22	Deferred
182.	M/s BALAJI AMINES LIMITED, MAHARASHTRA	288048AM22.	Deferred
183.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED, KARNATAKA	288155AM22	Deferred
184.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED, KARNATAKA	288161AM22	Deferred
185.	M/s RIDHI ENTERPRISE, WEST BENGAL	288638AM22	Deferred


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5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Appli No.	Decision of IMWG (Meeting no 08/30.11.2021)	Decision of IMWG in Meeting No. 09 dated 23.11.2021

1.	M/s SARTORIUS STEDIM (MEETING NO. 01/2021-22 HELD ON: 26.04.2021)	492/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Dropped.
2.	M/s SARTORIUS STEDIM (MEETING NO.05/2021-22 HELD ON: 18.08.2021)	547/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
3.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED Bangalore (MEETING NO.06/2021-22 HELD ON: 28.09.2021)	201/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved in IMWG meeting
4.	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PRIVATE LIMITED , PUNE (MEETING NO.06/2021-22 HELD ON: 28.09.2021)	245/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
5.	M/s GMM PFAUDLER LIMITED,KARAMSAD (Meeting No. 7 dated 09.11.2021)	191/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
6.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED,BANGALORE(Meeting No. 7 dated 09.11.2021)	228/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Rejected by IMWG members
7.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI- TAMIL	242/AM22	Approved subject to receipt of clear and	Deferred. The case is


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	NADU(Meeting No. 7 dated 09.11.2021)		un-conditional NOC of one agency	being reviewed.
8.	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA MINUTES OF IMWG MEETING NO.07/2021-22 HELD ON: 09.11.2021	179051AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved

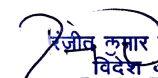
9.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bangalore (Meeting No. 7 dated 09.11.2021)	179138AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
10.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, (Meeting no 08/30.11.2021)	172627AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
11.	Ms/SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru, (Meeting no 08/30.11.2021)	175778AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
12.	M/s GMM PFAUDLER LIMITED, KARAMSAD,GUJARAT (Meeting no 08/30.11.2021)	177635AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
13.	M/s Alkyl Amines Chemicals Ltd. (Meeting no 08/30.11.2021)	186334AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.


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14.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED, MAHARASHTRA (Meeting no 08/30.11.2021)	197391AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
15.	M/s UPL LIMITED, MAHARASHTRA (Meeting no 08/30.11.2021)	203668AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
16.	M/s UPL LIMITED (Meeting no 08/30.11.2021)	204964AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
17.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (Meeting no 08/30.11.2021)	216570AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
18.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED (Meeting no 08/30.11.2021)	218497AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
19.	M/s CALIMARA MATTERS PRIVATE LIMITED, Bangalore (Meeting no 08/30.11.2021)	224561AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
20.	M/s JOHN COCKERILL INDIA LIMITED, MAHARASHTRA (Meeting no 08/30.11.2021)	227697AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved


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21.	M/s SOLAR INDUSTRIES INDIA LIMITED, MAHARASHTRA (Meeting no 08/30.11.2021)	241033AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
22.	M/s GMM PFAUDLER LIMITED, KARAMSAD (Meeting no 08/30.11.2021)	244/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
23.	M/s MOTION DYNAMIC PRIVATE LIMITED, TELANGANA (Meeting no 08/30.11.2021)	253195AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
24.	M/s EMERSON PROCESS MANAGEMENT (INDIA) PRIVATE LIMITED, MAHARASHTRA (Meeting no 08/30.11.2021)	247063AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
25.	M/s TATA CONSULTANCY SERVICES LIMITED (Meeting no 08/30.11.2021)	200808AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved


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Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

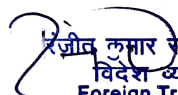
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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